

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/7(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SONIYA CHOPRA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Ms. Mahuya Ghosh, Adv. : For Financial Creditor
Mr. Shaunak Mitra, Adv. : For Personal Guarantor
Mr. Amandeep Singh, Adv.
Ms. Ankita Agrahari, Adv.
Ms. Joyshree Ghosh, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **6/8/2024**.

**Satyajit Roy
(Court Officer)**